

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 45/(MAH)/2012
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)



SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016

NAME OF THE PARTIES: Manfred Kurt Dopfer Gebkesel

V/s.
M/s. Skywalker Arts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	A.S. Kerdalgantkar for Adv. Rahul Oak	Adv. for Petitioners	
②	A. P. Jena	Director Respondent	

ORDER

C.P. No. 45/397-398/CLB/MB/2012

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 12th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 22.11.2016